

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 26th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 34/2016 (CZ) (M.A. No. 433/2017)	Santosh Bharti Journalist Vs. Union of India & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Sachin K. Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 111/2015 (CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Om Shankar Shrivastava, Adv. for R-2, 3 & 5 Mr. Sachin Kumar Verma, Adv. for State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB
FOR HEARING			
3.	Original Application No. 414/2018 (M.A. No. 132/2018, M.A. No. 1749/2018, M.A. No. 1757/2018, M.A. No. 01/2019, M.A. No. 02/2019, M.A. No. 05/2019 & M.A. No. 06/2019) (Earlier O. A. No. 127/2013 (THC) (CZ)	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Mr. Kartik Dabas, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Advs. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
4.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadoria, Adv. for CECB

5.	Original Application No. 117/2016 (CZ) (M.A. No. 457/2017)	Human Rights Redemption Social Welfare Association of India Vs. Union of India & Ors.	Mr. Ashish Pandey, Adv. for Applicant Mr. Naman Nagarath & Mr. Sambhav Sogani, Advs. for R-11 & 12 Mr. Sachin K. Verma, Adv. for State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB
6.	Original Application No. 119/2016 (CZ)	Krishnadas & Ors. Vs. State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for R-1 Ms. Parul Bhadoria, Adv. for MPPCB Mr. Nishant Goel, Adv. for R-5 Ms. Malvika Tiwari, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF
7.	Original Application No. 122/2016 (CZ)	Amar Singh Rathor & Anr. Vs. M/s MB Power (M.P.) Ltd. & Ors.	Mr. Amar Singh, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-1 Mr. Yogesh Bhatnagar, Adv. for R-7 Mr. Om Shankar Shrivastav, Adv. for DGMS & MoEF Mr. Hemant Tiwari, Adv. for MPPCB

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